

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-313
IB-3195/ND/2019

IN THE MATTER OF:

Swastik Pipe Ltd

Vs

Clearplus India Pvt Ltd

...Applicant

...Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 11.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sanjay, Adv. Chetna

For the Respondent :

ORDER

Ld. Counsel for Corporate Debtor has put in appearance and undertakes to file Vakaltnama within two days from today. Let the same be filed. List the case on **17.03.2020**.

-Sc/-

(K.K. VOHRA)
MEMBER (T)

-Sc/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)